

SHRI J. S. L. HATHI : The technical committee has recommended certain investigations yet to be made ; and in the report which is laid down on the Table of the House, along with the minutes of the conference that the Planning Commission had with the representatives of Madras Government and the Government of Hyderabad, it will be found that certain further investigations have to be made and a time limit has been fixed during which these investigations should be carried through.

SHRI P. SUNDARAYYA : Is it not a fact that this technical committee has rejected the Krishna Pennar Project as evolved by the Government of Madras, as being uneconomic and detrimental to the Andhras in the Krishna valley ?

SHRI J. S. L. HATHI : The recommendations and the summary of the recommendations are in the report placed on the Table.

SHRI P. SUNDARAYYA : Why is that though the report is categorical this confusion was allowed to arise in the mind of the public by misleading statements by the Madras Government ?

SHRI J. S. L. HATHI : I do not know if confusion was aroused.

MR. CHAIRMAN : Ask the Madras Government ?

SHRI J. S. L. HATHI : Yes, Sir, that is what I say.

SHRI P. SUNDARAYYA : But why is this impression allowed to be created by the misleading press communique of the Government of India themselves ?

SHRI J. S. L. HATHI : I don't think there is any misleading note or anything of that sort.

SHRI P. SUNDARAYYA : Is it not a fact that this thing has arisen because of the interest of the Madras Government and of certain persons in the Planning Commission who are opposed to the Krishna Pennar Project ?

MR. CHAIRMAN : No, no.

SHRI P. SUNDARAYYA : But it is a fact, Sir, that.....

MR. CHAIRMAN : May be or may not be a fact, but it should not be insinuated.

BULLOCK PROPELLED OIL 'GHANIES'

*228. SHRI D. NARAYAN : Will the Minister for COMMERCE AND INDUSTRY be pleased to state :

(a) the approximate numbers of Dullock-propelled oil *ghanies* in the country ;

(b) what is the approximate oil production of all these *ghanies* ;

(c) what are the market facilities given to them ;

(d) whether it is a fact that these *ghanies* cannot stand the competition of oil mills and their number is fast dwindling ;

(e) what protection Government have given to this small but wide-spread industry ;

(f) how *ghani* oil compares with mill; oil in quality and price ; and

(g) whether Government propose to help and encourage the growth of this village industry ?

THE MINISTER FOR WORKS, HOUSING AND SUPPLY (SARDAR SWARAN SINGH) : (a) Three lakhs.

(b) About 10 lakh tons of seeds are crushed annually yielding about three lakh tons of oil.

(c) The Central Oilseeds Committee has a scheme for assisting State Governments to set up co-operative societies for marketing the oil produced by oil *ghanies*.

The Planning Commission have also prepared a Four-Year scheme for rendering marketing and other facilities to the *ghani* oil industry.

(i) Yes.